

ITEM NO.57

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.162/2023

VISHAL TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.89799/2023 - EXTENSION OF TIME, IA No. 34963/2023 - INTERVENTION/IMPLEADMENT, IA No.29034/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.34966/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH W.P.(CrI.) No.39/2023 (PIL-W)

(With IA No.27092/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 24930/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(CrI.) No.57/2023 (PIL-W)

W.P.(C) No.201/2023 (PIL-W)

Date : 15-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Petitioner-in-person

WPR 57/2023

Mr. Varinder Kumar Sharma, AOR

WPC 201/2023

Mr. Prashant Bhushan, Adv.
Ms. Neha Rathi, Adv.
Mr. Ramesh Kumar Mishra, AOR
Mr. Kamal Kishore, Adv.
Mr. Sandeep Pandey, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Arvind P Datar, Sr. Adv.
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Mr. Abhishek Anand, Adv.
Ms. Unnimaya S., Adv.
M/s. K J John & Co.

Applicant-in-person

Mr. Tushar Mehta, SG
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG
Mr. Mukesh Kumar Maroria, AOR
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Devesh Dubey, Adv.
Ms. Mahima Kapur, Adv.

Ms. Ekta Choudhary, AOR

Mr. Ramesh Babu M.R., Adv.
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.
Mr. Rohan Srivastava, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 10 July 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**